

**Action Plan 2019-20 relating to the court of Sh. Rajesh Kumar, Additional District & Sessions Judge, Faridkot as on
31.03.2020**

| (i). 25 OLDEST EXECUTION APPLICATIONS | | | | | |
|--|---------------------|------------|--|------------------|----------------|
| S.NO | CASE NO/YEAR | DOI | TITLE | NEXT DATE | PURPOSE |
| 1 | EXE/52/2017 | 20/02/2017 | INDUSIND BANK LTD Vs. GURCHARAN KAUR | 27/05/2019 | DECIDED |
| 2 | EXE/53/2017 | 20/02/2017 | INDUSIND BANK LTD Vs. HARJINDER SINGH | 11/4/2019 | DECIDED |
| 3 | EXE/61/2017 | 21/02/2017 | INDUSIND BANK LTD Vs. JOGINDER SINGH | 16/07/2019 | DECIDED |
| 4 | EXE/76/2017 | 18/03/2017 | PUNJAB STATE CIVIL SUPPLIES CORPORATION Vs. M/S FARID COTTON GINNING | 6/11/2019 | DECIDED |
| 5 | EXE/79/2017 | 30/03/2017 | BABALJIT KAUR Vs. KARAN KUMAR | 11/7/2019 | DECIDED |
| 6 | EXE/91/2017 | 20/04/2017 | SUNDARAM FINANCE LIMITED Vs. HARDEEP SINGH | 9/7/2019 | DECIDED |
| 7 | EXE/94/2017 | 20/04/2017 | INDUSIND BANK LTD Vs. GURJEET SINGH | 9/5/2019 | DECIDED |
| 8 | EXE/95/2017 | 20/04/2017 | INDUSIND BANK LTD Vs. SUBA SINGH | 22/4/2019 | DECIDED |
| 9 | EXE/100/2017 | 28/04/2017 | INDUSIND BANK LTD Vs. LAKHWINDER SINGH | 27/05/2019 | DECIDED |
| 10 | EXE/101/2017 | 28/04/2017 | INDUSIND BANK LTD Vs. HARINDER SINGH | 6/4/2019 | DECIDED |
| 11 | EXE/102/2017 | 28/04/2017 | INDUSIND BANK LTD Vs. GURPREET SINGH | 22/5/2019 | DECIDED |
| 12 | EXE/103/2017 | 28/04/2017 | INDUSIND BANK LTD Vs. NAVROHIT SINGH | 22/5/2019 | DECIDED |
| 13 | EXE/107/2017 | 29/04/2017 | INDUSIND BANK LTD Vs. SATISH KUMAR | 22/5/2019 | DECIDED |
| 14 | EXE/110/2017 | 29/04/2017 | INDUSIND BANK LTD Vs. KULDEEP SINGH | 10/5/2019 | DECIDED |
| 15 | EXE/124/2017 | 24/05/2017 | L AND T FINANCE LTD Vs. MANGA SINGH | 17/08/2019 | DECIDED |
| 16 | EXE/130/2017 | 30/05/2017 | INDUSIND BANK LTD Vs. BALRAJ SINGH | 13/09/2019 | DECIDED |
| 17 | EXE/131/2017 | 30/05/2017 | INDUSIND BANK LTD Vs. JAGVEER SINGH | 29/07/2019 | DECIDED |
| 18 | EXE/132/2017 | 30/05/2017 | INDUSIND BANK LTD Vs. BALWINDER KUMAR KATARIA | 2/5/2019 | DECIDED |
| 19 | EXE/134/2017 | 30/05/2017 | INDUSIND BANK LTD Vs. JASPAL SINGH | 16/08/19 | DECIDED |
| 20 | EXE/135/2017 | 30/05/2017 | INDUSIND BANK LTD Vs. GURPREET SINGH | 18/5/2019 | DECIDED |
| 21 | EXE/163/2017 | 2/8/2017 | INDUSIND BANK LTD Vs. AMARJEET SINGH | 10/7/2019 | DECIDED |
| 22 | EXE/164/2017 | 2/8/2017 | INDUSIND BANK LTD Vs. GURMEET SINGH | 28/05/2019 | DECIDED |
| 23 | EXE/166/2017 | 2/8/2017 | INDUSIND BANK LTD Vs. GURPREET SINGH | 17/05/2019 | DECIDED |
| 24 | EXE/168/2017 | 3/8/2017 | PUNJAB STATE COOPERATIVE SUPPLY Vs. M/S SETHI RICE MILLS | 26/04/2019 | DECIDED |
| 25 | EXE/200/2017 | 12/9/2017 | M/S COLUMBIA PETRO CHEMICAL Vs. M/S DURABLE TRANSFORMERS | 10/5/2019 | DECIDED |

(ii). CASES INSTITUTED UPTO 31.12.2015

| SR. NO | CASE NO/YEAR | DOI | TITLE | NATURE | NEXT DATE | PURPOSE |
|--------|---------------|------------|---|--------------|------------|---------|
| 1 | CA/421/2013 | 15/04/2011 | SHRI MAHADEV KAWAT SANGH PAWAN DHAM Vs. AMAR NATH | CIVIL APPEAL | 17/09/2019 | DECIDED |
| 1(a) | NDPS/355/2013 | 3/1/2013 | STATE Vs. BHOLA SINGH | NDPS ACT | 9/10/2019 | DECIDED |
| 1(b) | NDPS/488/2013 | 14/10/2013 | STATE Vs. PAWAN KUMAR | NDPS ACT | 12/7/2019 | DECIDED |
| 2 | NDPS/535/2013 | 13/11/2013 | STATE Vs. BHUPINDER SINGH @ BHINDA | NDPS ACT | 6/8/2019 | DECIDED |
| 3 | CA/61/2014 | 5/5/2014 | BHARPUR KAUR Vs. TEK BAHADUR SINGH | CIVIL APPEAL | 30/7/2019 | DECIDED |
| 4 | SC/88/2015 | 25/09/2015 | STATE Vs. JASPREET KAUR @JASSI | OSC | 27/08/2019 | DECIDED |
| 5 | CA/48/2014 | 17/03/2014 | PUNJAB STATE CIVIL SUPPLIES Vs. NIRMAL SINGH | CIVIL APPEAL | 13/05/2019 | DECIDED |

(iii). MORE THAN ONE YEAR OLD PC ACT CASE

| SR. NO | CASE NO/YEAR | DOI | TITLE | NATURE | NEXT DATE | PURPOSE |
|--------|--------------|------------|-----------------------|--------|------------|---------|
| 1 | PC/5/2017 | 20/12/2017 | STATE Vs. JASSA SINGH | PC ACT | 24/05/2019 | DECIDED |

(iv). MORE THAN ONE YEAR OLD NDPS ACT CASES

| SR. NO | CASE NO/YEAR | DOI | TITLE | NATURE | NEXT DATE | PURPOSE |
|--------|---------------|------------|---------------------------------------|----------|-------------------|----------------|
| 1 | NDPS/181/2016 | 17/12/2016 | STATE Vs. NISHAN SINGH | NDPS ACT | 10/4/2019 | DECIDED |
| 2 | NDPS/35/2017 | 3/4/2017 | STATE Vs. NARESH KUMAR ALIAS BOBBY | NDPS ACT | 6/5/2019 | DECIDED |
| 3 | NDPS/36/2017 | 7/4/2017 | STATE Vs. BABU RAM | NDPS ACT | 20/4/2019 | DECIDED |
| 4 | NDPS/40/2017 | 7/4/2017 | STATE Vs. PRITAM SINGH | NDPS ACT | 5/4/2019 | DECIDED |
| 5 | NDPS/39/2017 | 10/4/2017 | STATE Vs. ROTASH | NDPS ACT | 20/4/2019 | DECIDED |
| 6 | NDPS/43/2017 | 18/04/2017 | STATE Vs. JASPAL SINGH | NDPS ACT | 11/7/2019 | DECIDED |
| 7(a). | NDPS/29/2017 | 15/03/2017 | STATE Vs. HARMANDEEP SINGH | NDPS ACT | 10/12/2019 | DECIDED |
| 7 | NDPS/46/2017 | 21/04/2017 | STATE Vs. AVTAR SINGH | NDPS ACT | 30/08/2019 | DECIDED |
| 8 | NDPS/50/2017 | 26/04/2017 | STATE Vs. RAJWINDER SINGH @ KALI | NDPS ACT | 14/11/2019 | DECIDED |
| 9 | NDPS/52/2017 | 29/04/2017 | STATE Vs. VIJAY KUMAR | NDPS ACT | 5/9/2019 | DECIDED |
| 10 | NDPS/68/2017 | 20/05/2017 | STATE Vs. LAKHVIR SINGH@LAKHA | NDPS ACT | 1/8/2019 | DECIDED |
| 11 | NDPS/79/2017 | 6/6/2017 | STATE Vs. LOVEPREET SHARMA | NDPS ACT | 04/11/19 | DECIDED |
| 12 | NDPS/81/2017 | 3/7/2017 | STATE Vs. RAVINDER SINGH | NDPS ACT | 19/10/2019 | DECIDED |
| 13 | NDPS/82/2017 | 3/7/2017 | STATE Vs. RAJWINDER SINGH | NDPS ACT | 2/9/2019 | DECIDED |
| 14 | NDPS/83/2017 | 3/7/2017 | STATE Vs. KULWINDER SINGH ALIAS KINDA | NDPS ACT | 22/10/2019 | DECIDED |
| 15 | NDPS/84/2017 | 4/7/2017 | STATE Vs. ROHIT KUMAR ALIAS ROMY | NDPS ACT | 30/05/19 | DECIDED |
| 16 | NDPS/85/2017 | 7/7/2017 | STATE Vs. KAKKI SINGH | NDPS ACT | 4/10/2019 | DECIDED |

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| 17 | NDPS/87/2017 | 10/7/2017 | STATE Vs. BABLI | NDPS ACT | 4/4/2019 | DECIDED |
| 18 | NDPS/99/2017 | 18/07/2017 | STATE Vs. SANDEEP SINGH @ SHANKY | NDPS ACT | 12/4/2019 | DECIDED |
| 19 | NDPS/101/2017 | 19/07/2017 | STATE Vs. JAWINDER SINGH | NDPS ACT | 8/8/2019 | DECIDED |
| 20 | NDPS/103/2017 | 21/07/2017 | STATE Vs. ANGREJ SINGH | NDPS ACT | 20/09/2019 | DECIDED |
| 21 | NDPS/104/2017 | 21/07/2017 | STATE Vs. GEETA | NDPS ACT | 1/5/2019 | DECIDED |
| 22 | NDPS/105/2017 | 21/07/2017 | STATE Vs. GURWINDER SINGH @SONI | NDPS ACT | 15/10/2019 | DECIDED |
| 23 | NDPS/108/2017 | 24/07/2017 | STATE Vs. ATUL KUMAR @ CHINTU | NDPS ACT | 2/5/2019 | DECIDED |
| 24 | NDPS/110/2017 | 25/07/2017 | STATE Vs. GURJANT SINGH | NDPS ACT | 9/7/2019 | DECIDED |
| 25 | NDPS/115/2017 | 25/07/2017 | STATE Vs. SURJIT SINGH | NDPS ACT | 16/11/2019 | DECIDED |
| 26 | NDPS/119/2017 | 3/8/2017 | STATE Vs. HARJINDER SINGH ALIAS RAJINDER SINGH | NDPS ACT | 6/8/2019 | DECIDED |
| 27 | NDPS/122/2017 | 9/8/2017 | STATE Vs. MUNISH KUMAR ALIAS SUNNY | NDPS ACT | 04/12/19 | DECIDED |
| 28 | NDPS/123/2017 | 9/8/2017 | STATE Vs. KULDEEP SINGH ALIAS BUNTY | NDPS ACT | 23/10/2019 | DECIDED |
| 29 | NDPS/127/2017 | 24/08/2017 | STATE Vs. KALA SINGH | NDPS ACT | 18/11/2019 | DECIDED |
| 30 | NDPS/132/2017 | 31/08/2017 | STATE Vs. SIKANDER SINGH | NDPS ACT | 8/4/2019 | DECIDED |
| 31 | NDPS/133/2017 | 4/9/2017 | STATE Vs. RIMPY ALIAS RUPINDER SINGH | NDPS ACT | 24/07/2019 | DECIDED |
| 32 | NDPS/139/2017 | 9/9/2017 | STATE Vs. GURMEET KAUR | NDPS ACT | 4/7/2019 | DECIDED |
| 33 | NDPS/147/2017 | 14/09/2017 | STATE Vs. TARSEM SINGH | NDPS ACT | 2/4/2019 | DECIDED |
| 34 | NDPS/144/2017 | 15/09/2017 | STATE Vs. KRISHANJEET SINGH ALIAS JAGGA | NDPS ACT | 25/09/2019 | DECIDED |
| 35 | NDPS/148/2017 | 16/09/2017 | STATE Vs. BABBU SHIVA | NDPS ACT | 5/9/2019 | DECIDED |
| 36 | NDPS/150/2017 | 19/09/2017 | STATE Vs. KAKKI SINGH | NDPS ACT | 24/10/2019 | DECIDED |
| 37 | NDPS/152/2017 | 21/09/2017 | STATE Vs. SANDEEP SINGH ALIAS SHANKY | NDPS ACT | 4/10/2019 | DECIDED |
| 38 | NDPS/154/2017 | 22/09/2017 | STATE Vs. BOHAR SINGH | NDPS ACT | 9/4/2019 | DECIDED |
| 39 | NDPS/159/2017 | 26/09/2017 | STATE Vs. MANDEEP SINGH ALIAS MONU | NDPS ACT | 22/10/2019 | DECIDED |
| 40 | NDPS/162/2017 | 28/09/2017 | STATE Vs. KRISHAN SINGH | NDPS ACT | 4/5/2019 | DECIDED |
| 41 | NDPS/165/2017 | 29/09/2017 | STATE Vs. MANPREET KAUR | NDPS ACT | 10/9/2019 | DECIDED |
| 42 | NDPS/166/2017 | 29/09/2017 | STATE Vs. SUDHIR KUMAR | NDPS ACT | 2/8/2019 | DECIDED |
| 43 | NDPS/168/2017 | 4/10/2017 | STATE Vs. KAUR SINGH ALIAS KAURA | NDPS ACT | 12/7/2019 | DECIDED |
| 44 | NDPS/172/2017 | 7/10/2017 | STATE Vs. KARANPURI ALIAS KARNI ALIAS MEESHU | NDPS ACT | 14/11/2019 | DECIDED |
| 45 | NDPS/173/2017 | 9/10/2017 | STATE Vs. GURSEWAK SINGH | NDPS ACT | 06/11/19 | DECIDED |
| 46 | NDPS/176/2017 | 11/10/2017 | STATE Vs. GURBAX SINGH | NDPS ACT | 1/7/2019 | DECIDED |
| 47 | NDPS/180/2017 | 13/10/2017 | STATE Vs. HARJINDER SINGH ALIAS JINDA | NDPS ACT | 18/07/2019 | DECIDED |
| 48 | NDPS/185/2017 | 17/10/2017 | STATE Vs. RAJ KUMAR ALIAS RAJU | NDPS ACT | 7/11/2019 | DECIDED |
| 49 | NDPS/186/2017 | 23/10/2017 | STATE Vs. SATNAM SINGH ALIAS SATTAA | NDPS ACT | 08/11/19 | DECIDED |
| 50 | NDPS/187/2017 | 23/10/2017 | STATE Vs. SATNAM SINGH | NDPS ACT | 16/08/2019 | DECIDED |
| 51 | NDPS/190/2017 | 25/10/2017 | STATE Vs. MANPREET SINGH | NDPS ACT | 5/7/2019 | DECIDED |

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| 52 | NDPS/203/2017 | 7/11/2017 | STATE Vs. GURMAIL SINGH | NDPS ACT | 3/8/2019 | DECIDED |
| 53 | NDPS/207/2017 | 9/11/2017 | STATE Vs. SANJEEV KUMAR | NDPS ACT | 4/11/2019 | DECIDED |
| 54 | NDPS/212/2017 | 17/11/2017 | STATE Vs. MUKAND SINGH | NDPS ACT | 8/7/2019 | DECIDED |
| 55 | NDPS/228/2017 | 16/12/2017 | STATE Vs. GINDER SINGH | NDPS ACT | 31/07/2019 | DECIDED |
| 56 | NDPS/229/2017 | 16/12/2017 | STATE Vs. RANJIT SINGH | NDPS ACT | 21/09/2019 | DECIDED |
| 57 | NDPS/231/2017 | 18/12/2017 | STATE Vs. JASPREET SINGH | NDPS ACT | 3/12/2019 | DECIDED |
| 58 | NDPS/3/2018 | 9/1/2018 | STATE Vs. RAJWINDER SINGH | NDPS ACT | 8/4/2019 | DECIDED |
| 59 | NDPS/4/2018 | 15/01/2018 | STATE Vs. RANJIT SINGH | NDPS ACT | 3/10/2019 | DECIDED |
| 60 | NDPS/5/2018 | 15/01/2018 | STATE Vs. LABH SINGH | NDPS ACT | 23/4/2019 | DECIDED |
| 61 | NDPS/10/2018 | 25/01/2018 | STATE Vs. BALBIR SINGH ETC | NDPS ACT | 6/8/2019 | DECIDED |
| 62 | NDPS/13/2018 | 30/01/2018 | STATE Vs. JASPAL SINGH ALIAS JASSI | NDPS ACT | 5/8/2019 | DECIDED |
| 63 | NDPS/16/2018 | 3/2/2018 | STATE Vs. GURDEEP SINGH ALIAS DEEP | NDPS ACT | 17/10/2019 | DECIDED |
| 64 | NDPS/18/2018 | 12/2/2018 | STATE Vs. GORI SINGH | NDPS ACT | 11/10/2019 | DECIDED |
| 65 | NDPS/19/2018 | 15/02/2018 | STATE Vs. BABBU SINGH ALIAS SHANKAR | NDPS ACT | 7/8/2019 | DECIDED |
| 66 | NDPS/28/2018 | 26/02/2018 | STATE Vs. SIKANDER SINGH | NDPS ACT | 06/12/19 | DECIDED |
| 67 | NDPS/30/2018 | 27/02/2018 | STATE Vs. JASWINDER SINGH | NDPS ACT | 5/11/2019 | DECIDED |
| 68 | NDPS/31/2018 | 28/02/2018 | STATE Vs. KATTAR SINGH | NDPS ACT | 02/12/19 | DECIDED |
| 69 | NDPS/35/2018 | 5/3/2018 | STATE Vs. RAJWINDER SINGH ALIAS KAKA | NDPS ACT | 11/10/2019 | DECIDED |
| 70 | NDPS/36/2018 | 6/3/2018 | STATE Vs. DEEPAK KUMAR | NDPS ACT | 4/9/2019 | DECIDED |
| 71 | NDPS/41/2018 | 9/3/2018 | STATE Vs. SURJIT SINGH @ KALU | NDPS ACT | 18/11/2019 | DECIDED |
| 72 | NDPS/42/2018 | 9/3/2018 | STATE Vs. DEEP SINGH | NDPS ACT | 15/07/2019 | DECIDED |
| 73 | NDPS/46/2018 | 13/03/2018 | STATE Vs. CHARANJIT SINGH ALIAS BHUTTO | NDPS ACT | 16/07/2019 | DECIDED |
| 74 | NDPS/51/2018 | 20/03/2018 | STATE Vs. SUNIL KUMAR ALIAS SAMI | NDPS ACT | 25/11/2019 | DECIDED |
| 75 | NDPS/55/2018 | 27/03/2018 | STATE Vs. RAJWINDER SINGH | NDPS ACT | 28/11/2019 | DECIDED |
| 76 | NDPS/56/2018 | 28/03/2018 | STATE Vs. HARJINDER SINGH ALIAS JINDA | NDPS ACT | 12/9/2019 | DECIDED |
| 77 | NDPS/59/2018 | 30/03/2018 | STATE Vs. GURSIMRANJEET SINGH ALIAS GHUNDI | NDPS ACT | 29/05/19 | DECIDED |

Oldest Civil & Criminal Cases

| S.NO | CASE NO/YEAR | DOI | TITLE | NEXT DATE | PURPOSE |
|------|--------------|------------|---|------------|---------|
| 1 | CRM/186/2016 | 5/5/2016 | State Vs Ranjit Singh | 8/4/2019 | DECIDED |
| 2 | CRA/134/2016 | 18/08/2016 | Sham Lal Vs Gurmeet Singh | 3/4/2019 | DECIDED |
| 3 | LAC/1/2016 | 6/9/2016 | Sukhraj Singh Vs State of Punjab | 2/9/2019 | DECIDED |
| 4 | CRR/62/2016 | 6/9/2016 | Gurmeet Singh Vs Sham Lal | 3/4/2019 | DECIDED |
| 5 | LAC/3/2016 | 26/09/2016 | Kirpal Singh Vs State of Punjab | 19/08/2019 | DECIDED |
| 6 | SC/76/2016 | 3/10/2016 | State Vs Rachhpal Singh alias Dana alias Rana | 9/5/2019 | DECIDED |
| 7 | LAC/4/2016 | 11/11/2016 | Arvinder Pal Singh Vs Gurdeep Singh | 1/5/2019 | DECIDED |

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| 8 | CRA/198/2016 | 22/11/2016 | Bara Singh Vs State | 29/05/19 | DECIDED |
| 9 | CRA/200/2016 | 25/11/2016 | Ranbir Singh Vs Gurmail Singh | 9/7/2019 | DECIDED |
| 10 | CRA/206/2016 | 30/11/2016 | Surjit Singh Vs Anil Kumar | 19/07/19 | DECIDED |
| 11 | CRA/211/2016 | 7/12/2016 | Paramjit Singh Vs Jasdeep Singh | 25/4/2019 | DECIDED |
| 12 | CRR/80/2016 | 13/12/2016 | Khushwinder Singh Vs State | 5/7/2019 | DECIDED |
| 13 | CRA/222/2016 | 21/12/2016 | Harwant Singh Vs M/s Shri Ram Transport Comany LTd | 22/07/19 | DECIDED |
| 14 | CRA/223/2016 | 21/12/2016 | Harwant Singh Vs M/s Shri Ram Transport Company | 22/07/19 | DECIDED |
| 15 | SC/101/2016 | 23/12/2016 | State Vs Kuldeep Singh | 26/4/2019 | DECIDED |
| 16 | CRA/2/2017 | 23/12/2016 | Nishan Singh Ex MC Vs Mukesh Kumar Jain | 16/09/2019 | DECIDED |
| 17 | CRA/8/2017 | 2/1/2017 | Gurpal Singh Vs Subash Chander | 6/7/2019 | DECIDED |
| 18 | CA/6/2017 | 7/1/2017 | Sutlej Gramin Bank Vs Iqbal Singh | 16/5/2019 | DECIDED |
| 19 | CRR/5/2017 | 21/01/2017 | Subash Chander Vs Gurpal Singh | 6/7/2019 | DECIDED |
| 20 | ELC/2/2017 | 2/2/2017 | Surinder Singh Vs Punjab State Power Corporation Ltd | 18/07/19 | DECIDED |
| 21 | OBJ/3/2017 | 6/2/2017 | M/s Evershine Rice Mills Vs Punjab State Civil Supplies Corporation Limited | 17/07/19 | TRANSFERRED |
| 22 | CA/31/2017 | 7/2/2017 | Harvinder Singh Vs Sanjeev Rai Sharma | 1/5/2019 | DECIDED |
| 23 | CRM/66/2017 | 16/02/2017 | Lakhvir Singh Vs Sher Singh | 20/08/2019 | DECIDED |
| 24 | CRA/41/2017 | 17/02/2017 | Janak Raj Vs State | 16/09/2019 | DECIDED |
| 25 | SC/15/2017 | 21/02/2017 | State Vs Manpreet Singh | 19/08/2019 | DECIDED |
| 26 | CRA/46/2017 | 22/02/2017 | Suba Singh Vs 1/Sarabjit Singh | 28/05/2019 | DECIDED |
| 27 | CRA/48/2017 | 23/02/2017 | Bikkar Singh Vs The Faridkot Central Cooperative Agriculture Development Bank | 30/10/2019 | EXCLUDED |
| 28 | SC/18/2017 | 28/02/2017 | State Vs Sukhbir Singh alias Chiri | 30/07/2019 | DECIDED |
| 29 | CRA/53/2017 | 1/3/2017 | Manjinder Singh Vs State | 12/4/2019 | DECIDED |
| 30 | CRA/54/2017 | 2/3/2017 | Gursewak Singh Vs Paramjit Singh | 17/08/2019 | DECIDED |
| 31 | CRA/63/2017 | 17/03/2017 | Sarabjit Singh alias Chhindi Vs Resham Singh | 2/9/2019 | EXCLUDED |
| 32 | CRA/68/2017 | 21/03/2017 | Joginder Singh Vs SHRIRAM Transport Finance Company Limited | 22/08/19 | DECIDED |
| 33 | CRA/69/2017 | 22/03/2017 | Lakhwinder Singh Vs State | 13/07/2019 | DECIDED |
| 34 | CRA/75/2017 | 31/3/2017 | Kulwant Singh Vs State | 8/7/2019 | DECIDED |
| 35 | CRM/154/2017 | 1/4/2017 | Gurmeet Kaur alias Preet Vs The Superintendent Central Jail Faridkot. | 8/4/2019 | DECIDED |
| 36 | CRA/76/2017 | 1/4/2017 | Manjit Singh Vs Nindpal Singh | 26/08/19 | EXCLUDED |
| 37 | CRA/77/2017 | 5/4/2017 | Makhan Singh Vs Rajinder Singh Machaki | 9/4/2019 | DECIDED |
| 38 | CRA/78/2017 | 7/4/2017 | Sukhmander Singh Vs State | 1/7/2019 | DECIDED |
| 39 | CRA/83/2017 | 18/04/2017 | Balwinder Singh Vs Mewa Singh | 18/5/2019 | DECIDED |
| 40 | CRA/84/2017 | 19/04/2017 | Kulwant Singh Vs The Faridkot Central Co/operative bank Branch Sarawan | 4/7/2019 | DECIDED |
| 41 | CMA/19/2017 | 19/04/2017 | Balwinder Singh Vs Gurdev Singh | 30/4/2019 | DECIDED |
| 42 | CRM/189/2017 | 21/04/2017 | Subash Chander Vs State | 20/07/19 | DECIDED |
| 43 | CRA/93/2017 | 1/5/2017 | Balwinder Singh alias Bhola Singh Vs State | 3/5/2019 | DECIDED |